

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

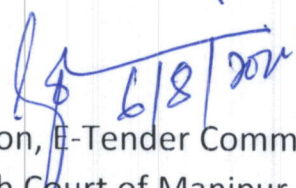
Dated: 06th August, 2021

Subject: - Cancellation of Award of Contract

No. HCM/C-51/2012-CC/Pt.II/92702 In continuation of the e-Tender no. HCM/C-51/2012-CC/Pt.II dated 01/04/2021, for supply, testing, installation and maintenance of 45 (forty five) Desktop Computers, 6 (six) Laptops, 11 (eleven) Multi Function Printers, 4 (four) UPS, 1 (one) WiFi Router, 2 (two) External Hard Disks, 41 (forty one) Power Extension Cords and 34 (thirty four) Pen Drives for the High Court of Manipur, the

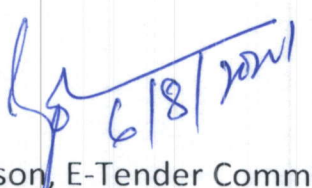
- (i) Award of Contract (AOC) No. HCM/C-51/2012-CC/Pt.II/90900 dated 15-06-2021

earlier issued by this High Court to the firm **M/s Sagolsem Mani Singh & Sons, Imphal**, is cancelled as the firm has failed to accept and respond to the AOC, inspite of repeated request made from the High Court of Manipur.


Chairperson, E-Tender Committee
High Court of Manipur

Endt. HCM/C-51/2012-CC/Pt.II/92703-11 Imphal, the 06th August, 2021.
Copy to:-

1. The Registrar (Judl.)/(Admn.,PM&P),High Court of Manipur.
2. The Joint Registrar (Judl.)/CPC (Central Project Co-ordinator), High Court of Manipur.
3. The Joint Registrar (Admn.,PM&P) , High Court of Manipur.
4. The Deputy Registrar (Judl.),(Accounts/Planning),(Admn.), High Court of Manipur.
5. The Private Secretary to the Registrar General, High court of Manipur.
6. The System Analyst, High court of Manipur (to upload in the website).
7. Shri. S. Ramesh Singh, NIC Coordinator, High Court of Manipur.
8. M/s Sagolsem Mani Singh & Sons, Imphal.
9. Concerned File.


Chairperson, E-Tender Committee
High Court of Manipur